

**ITEM NO.1002
SECTION PIL-W**

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

R.P.(C) No. 1154/2019 in W.P.(C) No. 289/2019

**ANUJA KAPUR
Petitioner(s)**

VERSUS

**UNION OF INDIA & ORS.
Respondent(s)**

(FOR ADMISSION)

Date : 28-05-2020 This petition was circulated today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE L. NAGESWARA RAO

HON'BLE MR. JUSTICE SANJIV KHANNA

By Circulation

UPON perusing the papers the Court made the following O R D E R

The Review Petition is dismissed.

[CHARANJEET KAUR]

[INDU KUMARI POKHRIYAL]

ASSTT.REGISTRAR-CUM-PS ASSTT. REGISTRAR

[Signed order is placed on the file]

IN THE SUPREME COURT OF INDIA

INHERENT JURISDICTION

REVIEW PETITION (C) NO. 1154 OF 2019

IN

WRIT PETITION (C.) NO. 289 OF 2019

ANUJA KAPUR

PETITIONER(S)

VERSUS

UNION OF INDIA & ORS.

RESPONDENT(S)

O R D E R

**We have carefully gone through the Review
Petition and the connected papers filed therewith.
We do not find any ground, whatsoever, to entertain
the same. The Review Petition is, accordingly,
dismissed.**

.....CJI.

[S.A. BOBDE]

.....J.

[L. NAGESWARA RAO]

.....J.

[SANJIV KHANNA]

NEW DELHI,

MAY 28, 2020.